

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**REGISTRAR'S COURT - CAUSE LIST**

Mrs. Meena Satheesh  
Ld. Registrar

Date: 04-07-2018  
Time: 12 Noon

## Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.254 of 2017(SZ)	T.Thangaiya Pandian Old Washermenpet Chennai <b>Vs</b> Tamil Nadu Pollution Control Board Rep.,by its Chairman, Chennai and 5 others	M/s. G.Stanley Hebzon Singh <b>Counsel for Applicant</b>  M/s. H.Yasmeen Ali for R1 M/s. Surya Prakash for R2 M/s. Gokul Krishnan for R5	Fresh Notice for R6 MoA for R3 & R4 For Reply of R1,R2,R5

## Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No. 101 of 2017(SZ)	R. Bhramanidhi, Villupuram <b>Vs</b> The Government of Tamil Nadu Rep by the Secretary to Government, Revenue Department, Chennai and 14 others	M/s. V. Raghavachari <b>Counsel for Applicant</b> M/s. Me. Sarashwathy for R2 M/s. Rita Chandrasekar for R4 M/s. E. Manoharan for R7,R8,R9 Mr. Elambharathi for R14	R1,R5 R6 Called Absent Fresh Private Notice Ordered for R3, R10 to R13,R15 For Reply of R4,R7 to R9 and R14
2	Application No.159 of 2017 (SZ)	A.Palanisamy, Perumanallur, Tiruppur <b>Vs</b> The Chairman, Tamil Nadu Pollution Control Board, Guindy, Chennai and 5 others	M/s. K. Myilsamy <b>Counsel for Applicant</b> M/s. H.Yasmeen Ali for R1,R2 M/s. E. Manoharan for R3 M/s. Stanley for R6 Mr. P. Gnanasekaran for R4 & R5	Reply of R3 to R6

For further details, please log on to our website [www.greentribunal.gov.in](http://www.greentribunal.gov.in)

Registrar